

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

OA No. 159 of 2021 (SZ)

BETWEEN

Kankana Das,
Kolkata

...Petitioner

AND

Union of India,
Through Secretary,
MoEF&CC and Ors.

...Respondents

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//Certified to be true copy of the originals//
Dated at Chennai on 27th day of January, 2025



REMA SMRITHI VK
Standing Counsel for KSPCB
Respondent 12

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MEMO FILED ON BEHALF OF THE 12TH RESPONDENT

It is submitted on behalf of KSPCB, respondent no. 12 as follows:-

1. This Hon'ble Tribunal was pleased to direct this respondent vide order dated 11.12.2024 to get the approval of the State Action Plan (SAP) from the steering committee and forward the same to CPCB on or before 31.01.2025.
2. The State Action Plan of Kerala on Air Quality was finalized by the Air Quality Monitoring Committee in the meetings held on 18.11.2024 and 07.01.2025 and recommended to place the same before the Steering Committee. A copy of each of the minutes of each meeting are filed herewith.
3. The SAP was approved by the Steering Committee in the meeting held on 18.01.2025. The approved State Action Plan of Kerala on Air Quality is filed herewith.

Dated at Chennai this the 27th day of January, 2025



Rema Smrithi VK
Standing Counsel for
KSPCB